

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/383/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAMANUJ VENKATESH  
NAME OF THE RESPONDENT(S) : VAL TRACK SYSTEMS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. No appearance on behalf of the petitioner. As seen from the order dated 09.06.2017 wherein the direction was given to the petitioner to make compliance under section 9(3)(b) and (c) of I&B Code, 2016. Perusal of the file reveals that the petitioner has not complied with the above said provision. Therefore, the petition stands **abated and dismissed**, with the liberty to the petitioner to file afresh, if so advised.

*sdv*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*sd/-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)